

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 935

Dated: 01.01.2016

Consequent upon the promotions of Jr. Scale Stenographers as P.A-cum-Senior Scale Stenographers, the following transfers and postings of P.A-cum-Senior Scale Stenographers of Kashmir Division are hereby made in the interest of Administration;

- 1) Shri Arshid Hussain Wani, Junior Scale Stenographer, CJM Court, Srinagar upon his promotion is transferred and posted as P.A.-cum-Senior Scale Stenographer, in the Court of Pr. District & Sessions Judge, Leh vice Shri Jagdesh Singh.
- 2) Shri Jagdesh Singh, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Leh is transferred and posted as such in the Court of Special Judge Anti-corruption, Srinagar vice Shri Firdous Ahmad Khan.
- 3) Shri Firdous Ahmad Khan, P.A.-cum-Senior Scale Stenographer, Special Judge Anti-corruption Court, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Shri Mushtaq Ahmad Zargar.
- 4) Shri Mushtaq Ahmad Zargar, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Shri Shri Kulwant Singh.
- 5) Shri Kulwant Singh, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Kupwara is transferred and posted as such in the Court of Additional District & Sessions Judge, Pulwama vice Shri Gh. Jeelani Sheikh.
- 6) Shri Ghulam Jeelani Sheikh, P.A.-Cum-Senior Scale Stenographer, Additional District & Sessions Court, Pulwama is transferred and posted as such in the Court of 1st Additional District & Sessions Judge, Srinagar vice Shri Iftikhar Ahmad Shah.

- 7) Shri Iftikhar Ahmad Shah, P.A.-Cum-Senior Scale Stenographer, 1st Additional District & Sessions Court, Srinagar is transferred and posted as such in the Court of Pr. District & Sessions Judge, Anantnag vice Shri Mohammad Yousuf Parray.
- 8) Shri Mohammad Yousuf Parray, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Anantnag is transferred and posted as such in the Court of Pr. District & Sessions Judge, Pulwama vice Ms. Baby Ruqaya Mir.
- 9) Ms. Baby Ruqaya Mir, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Pulwama is transferred and posted as such in the Court of Special Judge Anti-corruption for CBI Cases, Srinagar against available acancy.
- 10) Shri Molvi Muzaffar Hussain, P.A.-cum-Senior Scale Stenographer 2nd Additional District & Sessions Court, Srinagar and Shri Naseer Ahmad Wafai, P.A.-cum-Senior Scale Stenographer, Principal District & Sessions Court, Srinagar shall swap their place of postings.

(The transferee are directed to join their place of postings within ten days positively)

By Order

M. Akhoun?
01.1.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 1-23/PSYS

Dated: 01-01-2016

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance High Court of J&K, Jammu.
.....for information
- 3-8 Principal District & Sessions Judge, Srinagar/ Leh /Baramulla/Kupwara/ Anantnag /Pulwama
9. Special Judge Anti Corruption (CBI Cases) Srinagar.
10. Special Judge Anticorruption Srinagar.
11. 1st Additional District & Sessions Judge Srinagar.
12. 2nd Additional District & Sessions Judge Srinagar.
13. Additional District & Sessions Pulwama
- 14-23 S/Shri _____
..... for information and compliance.....

24 In Charge NIC for uploading
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Joint Registrar (PSys)
01/1/2016